

ORISSA HIGH COURT

FILING REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/40718/2025	RANJAN KUMAR SAHOO VS M/S. MAA COAL TRANSPORT FIRM, ANGUL	PRADEEP KUMAR PANDA VS	// ()	
2	D-ARBP/40786/2025	M/S. ERA INFRA ENGINEERING LTD. VS NATIONAL ALUMINUM CO. LTD.	PRIYA SINGH VS	// ()	
3	D-ARBP/40787/2025	M/S. ERA INFRA ENGINEERING LTD. VS NATIONAL ALUMINIUM COMPANY LTD.	PRIYA SINGH VS	// ()	
4	D-ARBP/40792/2025	M/S. ERA INFRA ENGINEERING LTD. VS NATIONAL ALUMINUM CO. LTD.	PRIYA SINGH VS	// ()	
5	D-BLAPL/30315/2025	JITENDRA KISHAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /407 /2025 ()	AOR20220000263C202500052
6	D-BLAPL/30319/2025	ARATI PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /499 /2025 ()	
7	D-BLAPL/30322/2025	BELARSINGH TANDI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /11 /2025 ()	
8	D-BLAPL/30323/2025	JAGA@SATYABRATA MOHANTY VS STATE OF ODISHA	NITYABRATA BEHURIA VS	KALINGA NAGAR /233 /2025 ()	
9	D-BLAPL/30326/2025	PUSPANJALI NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /207 /2025 ()	
10	D-BLAPL/30327/2025	K.DADHICHI PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 ()	
11	D-BLAPL/30329/2025	NARENDRA GARADA @ NAREN VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT TOWN /193 /2023 ()	

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12	D-BLAPL/30335/2025	BHIMUDU HUIKA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /37 /2025 () //	
13	D-BLAPL/30337/2025	SANKAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	BAGHAMARI /119 /2025 () //	
14	D-BLAPL/30340/2025	MANORANJAN RAIKA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	ADVA /23 /2020 () //	
15	D-BLAPL/30342/2025	GOPAL @ ADITYA @ BRAJA GOPAL DAS VS STATE OF ODISHA	LALITENDU BHUYAN VS	KEONJHAR TOWN /650 /2025 () //	
16	D-BLAPL/30345/2025	JAGA @ AJAY JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	KEONJHAR TOWN /650 /2025 () //	
17	D-BLAPL/30348/2025	NIRMAL CHANDRA BALIARSINGH @ NIRMAL CHARAN BALIARSINGH VS STATE OF ODISHA	ANANTA KISHORIN PATTANAYAK VS	KHARABEL NAGAR P.S. /312 /2025 () //	
18	D-BLAPL/30352/2025	VICKY@AMIT MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 () //	
19	D-BLAPL/30354/2025	ABAYA KUMAR MALLICK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BARANGA /379 /2025 () //	
20	D-BLAPL/30358/2025	SIBARAM BEHERDALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /52 /2025 () //	
21	D-BLAPL/30362/2025	LAXMAN @ MITU SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	KISHORENAGAR (ANUGUL) /44 /2025 () //	
22	D-BLAPL/30363/2025	KURBAN KHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //	
23	D-BLAPL/30365/2025	BARUNA BEHERA	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /768 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/30367/2025	BALARAM SETHY@BALIA@BALIA SETHY	JYOTIRMAYA SAHOO	K.NUAGAON /114 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/30373/2025	KUNA @ SANTOSH BEHERA @ SANTOSH KUMAR BEHERA	ANSHOK KUMAR JENA	BALICHANDRAPUR /512 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/30377/2025	SIBUN KUMAR JENA	MD. GOLAM MADANI	DHAMNAGAR /138 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/30379/2025	KHETU @ KHETRABASI NAIK	ASUTOSH TRIPATHY	ANGUL TOWN /937 /2019	AOR20220001648C202500109
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/30381/2025	SAROJ KUMAR BEHERA @ SAROJ BEHERA	KULDEEP MOHANTY	SECTOR-19 /54 /2025	AOD20240000012C202500222
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/30382/2025	SAROJ KUMAR TRIPATHY	PRADIPTA BEURA	//	AOD20220004020C202500050
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/30387/2025	J.P. @ JAGANNATH ROUT	PRASANTA KUMAR SATAPATHY	MADHUPATNA /236 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/30392/2025	CHITRA MALIK @ MALLIK	BIKASH CHANDRA PARIJA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/30402/2025	AKHANDALA DEHURY	BIBHUTI KESHARI BISWAL	JUDUM /69 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/30404/2025	ANIL SAHU	BHARAT BHUSAN ROURAY	JARAPADA /349 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/30405/2025	RAMESH CHANDRA SAHOO	PUSPAMITRA MOHAPATRA	RAGHUNATHPUR /155 /2025	
		VS	VS	()	

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35	D-BLAPL/30406/2025	STATE OF ODISHA BAPUN @ RAJENDRA MAHALIK VS	KSHIROD KUMAR PAHIL VS	// BANSADA /202 /2024 ()	
36	D-BLAPL/30407/2025	STATE OF ODISHA AMAR PRADHAN@TUNU VS	JAYADEBA BEHERA VS	// BALIANTA P.S. /413 /2025 ()	
37	D-BLAPL/30409/2025	STATE OF ODISHA JAGADISH PANIGRAHI VS	AMULYA RATNA PANDA VS	// / 0 ()	
38	D-BLAPL/30410/2025	STATE OF ODISHA REJIA BIBI VS	AMULYA RATNA PANDA VS	// / 0 ()	
39	D-BLAPL/30412/2025	STATE OF ODISHA MANOJ KUMAR BEHERA @ MANA VS	DIPTIREKHA NANDA VS	// INDUSTRIAL ESTATE PS /212 /2025 ()	
40	D-BLAPL/30420/2025	STATE OF ODISHA NIBEDITA SETHI VS	AMULYA RATNA PANDA VS	// / 0 ()	
41	D-BLAPL/30422/2025	STATE OF ODISHA GANESH PRADHAN @ BUBU VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /259 /2025 ()	
42	D-BLAPL/30425/2025	STATE OF ODISHA JYOTIRANJAN SAHU VS	AMIT PRASAD BOSE VS	// TURUMUNGA /228 /2025 ()	
43	D-BLAPL/30429/2025	STATE OF ODISHA DULARANI SANDIL VS	AMIT PRASAD BOSE VS	// TURUMUNGA /228 /2025 ()	
44	D-BLAPL/30430/2025	STATE OF ODISHA GUNA PRADHAN VS	SUJIT KUMAR PATTNAIK VS	// / 0 ()	
45	D-BLAPL/30431/2025	STATE OF ODISHA SUJIT KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /182 /2025 () //	

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46	D-BLAPL/30432/2025	ASHISH BISOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /59 /2025 () //	
47	D-BLAPL/30435/2025	GANESH RAJHANSH@SUNIL@GANESH RAJHANS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH SADAR /116 /2025 () //	
48	D-BLAPL/30436/2025	SUJIT KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /173 /2025 () //	
49	D-BLAPL/30439/2025	RAJENDRA BINDHANI @ BUDHIA VS STATE OF ODISHA	KULDEEP MOHANTY VS	NILGIRI /205 /2025 () //	AOD20240000012C202500226
50	D-BLAPL/30440/2025	SUDIPTA SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /267 /2025 () //	
51	D-BLAPL/30441/2025	ASHISH BISOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /19 /2025 () //	
52	D-BLAPL/30443/2025	BARUN KUMAR SAHOO VS STATE OF ODISHA	SIMSON JENA VS	BOLAGARH P.S. /153 /2025 () //	
53	D-BLAPL/30445/2025	BILAK HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /217 /2024 () //	
54	D-BLAPL/30446/2025	SAHID MANDAL NAYAK VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	//0 () //	
55	D-BLAPL/30450/2025	SUSHANTA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //	
56	D-BLAPL/30456/2025	HEMANTA SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /113 /2023 () //	
57	D-BLAPL/30458/2025	PREMJIT MAHATO	DIPANKAR ACHARYA	KUTRA /34 /2025	

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		VS	VS	()	
58	D-BLAPL/30459/2025	STATE OF ODISHA MOHAMMAD SADAM	SWARAJ PATEL	SUNDARGARH TOWN /55 /2025	AOR20220000246C202500080
		VS	VS	()	
59	D-BLAPL/30460/2025	STATE OF ODISHA MANOJ SAHU	BISWORANJAN SWAIN	PADMAPUR /60 /2025	
		VS	VS	()	
60	D-BLAPL/30462/2025	STATE OF ODISHA BRUNDBAN SAHU	BISWORANJAN SWAIN	PADMAPUR /60 /2025	
		VS	VS	()	
61	D-BLAPL/30463/2025	STATE OF ODISHA PATTARAJA. S @ S. PATTARAJA	AMLAN SHAKTI PAUL	CYBER CRIME AND ECO. OFFENCE, CUTTACK /3 /2025	
		VS	VS	()	
62	D-BLAPL/30464/2025	STATE OF ODISHA PRASANTA SAHU	BISWORANJAN SWAIN	PADMAPUR /60 /2025	
		VS	VS	()	
63	D-BLAPL/30465/2025	STATE OF ODISHA BISWANATH MALLIK	MANAS KUMAR CHAND	KENDRAPARA SADAR /64 /2025	
		VS	VS	()	
64	D-BLAPL/30472/2025	STATE OF ODISHA PRASANTA NAYAK	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500235
		VS	VS	()	
65	D-BLAPL/30473/2025	STATE OF ODISHA BINOD MALLIK	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500234
		VS	VS	()	
66	D-BLAPL/30474/2025	STATE OF ODISHA BANTY NAYAK @ BANTI	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /548 /2025	AOD20240000242C202500233
		VS	VS	()	
67	D-BLAPL/30476/2025	STATE OF ODISHA SATYA PRAKASH MALLICK	BISWAJIT RANJAN TRIPATHY	//	AOD20240000069C202500060
		VS	VS	()	
68	D-BLAPL/30477/2025	STATE OF ODISHA SURENDRA NAG	PVS Nanaji Achary	//	AOR20220000211C202500056
		VS	VS	()	

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69	D-BLAPL/30478/2025	The State Of Odisha AMBIKA DAS VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// // ()	AOD20240000069C202500061
70	D-CMAPL/40649/2025	PANCHARATNA MAHAKUD VS PRESIDING OFFICER CENTRAL GOVT INDUSTRIAL TRIBUNAL CUM LABOUR COURT,BHUBANESWAR	DEBADEEPTA SAHOO VS	// ()	AOD20250001013C202500001
71	D-CMAPL/40731/2025	A.TRINATH RAO VS A.SURYA KUMARI	ADV. VS	// ()	
72	D-CMAPL/40767/2025	GOVERNOR,RESERVE BANK OF INDIA VS BISHNU PRASADA DASH	ADV. VS	// ()	
73	D-CMP/40628/2025 CMP/1590/2025	SECTOR 9 RESIDENTION ASSOCIATION, CUTTACK VS RAMA CHANDRA BEHERA	KISHORE KUMAR MISHRA VS PRABIN DAS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK(Cuttack) IA/0000002/2025	
74	D-CMP/40633/2025	DIPAK KUMAR DAS VS RUKMANI DAS	BISWAJIT MOHAPATRA VS	// ()	
75	D-CMP/40634/2025	BADRI NARAYAN PATTANAYAK VS SUKANTI NAYAK	BISWAJIT MOHAPATRA VS	// ()	
76	D-CMP/40636/2025	LINGARAJ MALLIK VS LOKNATH @ HADIBANDHU MALLIK	BISWAJIT MOHAPATRA VS	// ()	
77	D-CMP/40637/2025	SASHI RANJAN DAS VS MANORANJAN DAS	BISWAJIT MOHAPATRA VS	// ()	
78	D-CMP/40654/2025	S.K.AYUB ALI VS ARUN KUMAR DAS	PRABHU PRASAD MOHANTY VS	// ()	
79	D-CMP/40702/2025	HARIHAR MOHANTY VS KHAGESWAR MOHANTY	KARUNAKAR GAYA VS	// ()	

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80	D-CMP/40720/2025	JASOBANTA KUMAR BISHI VS PRABIN KUMAR MUND	DWARIKA PRASAD MOHANTY VS	// 0 //	
81	D-CMP/40784/2025	SUBRAT KU. BISWAL VS DINABANDHU BEHERA	SUKANTA KUMAR NAYAK VS	// 0 //	
82	D-CMP/40789/2025	RANJUBALA MOHANTY VS GYANARANJAN JENA	ABHAS MOHANTY VS	// 0 //	
83	D-CMP/40814/2025	CHAKRADHAR PRADHAN VS HARIHAR PRADHAN	ASHWARIYA DASH VS	// 0 //	AOD20240000012C202500227
84	D-CONTC/40647/2025	DAYANIDHI MISHRA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //	
85	D-CONTC/40648/2025	DIGAPAL THANAPATI VS SHALINI PANDIT,IAS	ADV. VS	// 0 //	
86	D-CONTC/40651/2025	MOTILAL JHANKAR VS SUJIT LUHA BEO, JUJUMORA, SAMBALPUR	ADV. VS	// 0 //	
87	D-CONTC/40653/2025	JYOTIRMAYEE SWAIN VS KEERTHI VASSAN V, IAS	PRABHU PRASAD MOHANTY VS	// 0 //	
88	D-CONTC/40655/2025	SABITA KUMAR VS SUJIT LUHA, BEO, JUJUMOR, SAMBALPUR	ADV. VS	// 0 //	
89	D-CONTC/40657/2025	JUGUNU NAIK VS ASWASTY S., COMM-CUM-SECRETARY, DEPT OF HEALTH AND FAMILY WELFARE, BBSR, KHURDA	ADV. VS	// 0 //	
90	D-CONTC/40661/2025	BAPI SAHU VS BASANTA KUMAR NAYAK, DEO, KENDRAPARA	ADV. VS	// 0 //	
91	D-CONTC/40662/2025	KAJAL RANI SINHA	ADV.	//	

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		VS	VS	0	
92	D-CONTC/40669/2025	ASWATHY.S.COMM-CUM-SECRETARY,HEALTH AND FAMILY WELFARE DEPT,BBSR MUNANANDA MAHANTA	ADV.	//	
		VS	VS	0	
93	D-CONTC/40673/2025	PURNA CHANDRA BARIHA,DEO,KEONJHAR SURESH SINGH	ADV.	//	
		VS	VS	0	
94	D-CONTC/40675/2025	JYOTIRMAYA RATH,ENGINEER IN CHIEF,DEPT OF WATER RESOURCES,BBSR,KHURDA ABANTI LATA JENA	ADV.	//	
		VS	VS	0	
95	D-CONTC/40676/2025	SURYABANSHI MAYURI BIKAS,IAS Z1 RESIDENTS WELFARE ASSOCIATION, BBSR	ADV.	//	
		VS	VS	0	
96	D-CONTC/40681/2025	SUNITA SATPATHY,Z1 VYOM ASSOCIATION OF ALLOTTEES SUNIL KUMAR DASH	ADV	//	AOD20250000195C202500014
		VS	VS	0	
97	D-CONTC/40696/2025	SAMIR KUMAR, GENERAL MANAGING CWS,JHARSUGUDA GANGADHAR DASH	ADV.	//	
		VS	VS	0	
98	D-CONTC/40698/2025	SALINI PANDIT,IAS MAHESWAR SETHI	GOPAL SINHA	//	
		VS	VS	0	
99	D-CONTC/40700/2025	SATYABRATA SAHU,IAS SASMITA MAHAPATRA	ADV.	//	
		VS	VS	0	
100	D-CONTC/40701/2025	SHALINI PANDIT,IAS JAYANTA NARAYAN PATI	ADV.	//	
		VS	VS	0	
101	D-CONTC/40704/2025	ARVIND AGRAWAL,IAS ANAMA BAGARTI	ADV.	//	
		VS	VS	0	
102	D-CONTC/40706/2025	USHA PADHEE,IAS BHARAT KUMAR DAS	ADV.	//	
		VS	VS	0	

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103	D-CONTC/40709/2025	CHITRA ARUMUGAM,IAS BIJAYA KUMAR BARIK VS	ADV. VS	// // 0	
104	D-CONTC/40710/2025	SWARUP NANDAN BEHERA@SWARUPA NANDANA BEHERA DATATRAYA BISWAL VS	SUBHADUTTA ROURAY VS	// // 0	
105	D-CONTC/40713/2025	BISHNU PRASAD MISHRA,IAS PILONA MOHANTY VS	ADV. VS	// // 0	
106	D-CONTC/40727/2025	USHA PADHEE,IAS SWETA KU. SETH VS	GOKULANANDA SAHU VS	// // 0	
107	D-CONTC/40746/2025	MANOJ AHUJA,IAS MANAGING COMMITTEE, CHRIST COLLEGIATE SCHOOL, CUTTACK VS	VS	// // 0	AOR20220001600C202500132
108	D-CONTC/40750/2025	BIRENDRA KURKURA DIRECTOR, DIRECTORATE OF SECONDARY EDUCATION ODISHA SANATAN SETHI VS	RAMANIKANTA PATTANAİK VS	// // 0	
109	D-CONTC/40753/2025	ARAVIND AGRAWAL,COMM-CUM-SECRETARY,HIGHER EDUCATION DEPT,BBSR,KHORDHA RADHA MADHAB GHOSAL VS	ADV. VS	// // 0	
110	D-CONTC/40770/2025	AARVIND AGRAWAL,IAS TRAILOKYARANJAN DASH VS	ADV. VS	// // 0	
111	D-CONTC/40832/2025	MANOJ KUMAR PADHY,DIRECTOR,TE AND SCERT,BBSR,KHURDA GAYA PRASAD MANDAL VS	ADV. VS	// // 0	
112	D-CONTC/40836/2025	S.SUSREE,IPS RATANA GIRI VS	ADV. VS	// // 0	
113	D-CONTR/30339/2025	SHREE DASARATHI NAG,REGIONAL DIRECTOR,EPFO,BBSR,KHURDA GAJENDRA MALIK VS R.K.ACHARYA,SI,SORO	SANTOSH KUMAR DWIVEDY VS	// // 0 0	

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114	D-CRLA/30355/2025	AMITABH SATAPATHY @ BHALU VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	MAHILA P.S.(BBSR) /94 /2014 () //	
115	D-CRLA/30364/2025	NIRAKAR ROUT VS STATE OF ODISHA	HEMANT KUMAR MUND VS	CUTTACK VIGILANCE /19 /1996 () //	
116	D-CRLA/30390/2025	GURU CHARAN BEHERA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BINJHARPUR /306 /2020 () //	
117	D-CRLA/30395/2025	JOGI PRADHAN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	KHALLIKOTE /5 /2001 () //	
118	D-CRLA/30399/2025	BINDU MALLIA @ PRADYUMNA KUMAR MALLIA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LINGARAJ P.S. /164 /2025 () //	
119	D-CRLMC/30318/2025	BASANTA KUMAR PATRA @ BASANTA PATRA @ NARABESWAR SAHOO VS STATE OF ODISHA	SARABESWAR SAHOO VS	NILGIRI /166 /2012 () //	AOD20220004505C202500114
120	D-CRLMC/30330/2025	SUVENDU KUMAR DAS VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	CAPITAL P.S. /487 /2024 () //	
121	D-CRLMC/30331/2025	HITESH KUMAR MISHRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KENDRAPARA /164 /2025 () //	
122	D-CRLMC/30336/2025	SUSHANTA SAHU @ SUSANTA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /38 /2025 () //	
123	D-CRLMC/30343/2025	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	TANGI /276 /2025 () //	
124	D-CRLMC/30346/2025	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	/ /0 () //	
125	D-CRLMC/30347/2025	MADHUSUDAN ADHEK	ARUN KUMAR BEHERA	//	AOR20220003422C202500109

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/30350/2025	UJJAL MISTRY	RAJIB LOCHAN PATTNAIK	RAIGHAR /92 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/30359/2025	PRASANTA KUMAR SAHU	SURYAKANTA DWIBEDI	HINJILI /87 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/30388/2025	PAPUN @ BIDYUT KUMAR MOHANTY	BISWA CHANDAN MOHANTY	AIR FIELD P.S. /75 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/30403/2025	ROCKY @ LUCKY @ PURUSOTTAM ROUT @ LUCKY	PRADIP KUMAR NAYAK	BANKI /245 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/30415/2025	PRADYUMNA KUMAR MALLICK	SAPAN KUMAR LENKA	NAUGAON /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/30416/2025	LOCHAN NAIK @ ROMIO	BIDESHI KUMAR GHADEI	CANTONMENT ROAD /24 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/30419/2025	SUBHANKAR PANDA	BADAL KUMAR BEHERA	BALASORE TOWN /136 /2020	AOR20220001087C202500076
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/30427/2025	BHIMA JANI	SULOCHANA PATRO	TENTULIKHUNTI /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/30433/2025	PADU @ PADMA HANTAL	RAJIB LOCHAN PATTANAIAK	CHITRAKONDA /71 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/30466/2025	MITHUN KUMAR JENA	BIKRAM KESHARI MOHANTY	SAHID NAGAR P.S. /554 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/30467/2025	GAYADHAR BEHERA	DIBYA JYOTI SAHOO	JAJPUR SADAR /129 /2012	AOD20240000587C202500017
		VS	VS	()	

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137	D-CRLMC/30469/2025	STATE OF ODISHA CILON DAS @ SILAN DAS VS	BIKRAM KESHARI MOHANTY VS	// BADAGODA P.S. /222 /2020 ()	
138	D-CRLMC/30471/2025	STATE OF ODISHA MIHIR KUMAR SAHU VS	BINI MISHRA VS	// JEYPORE VIGILANCE /29 /2012 ()	
139	D-CRLMC/30475/2025	STATE OF ODISHA(VIG.) SANTARA ALIAS SANTRA ALIAS PRATAP SENAPATI	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202500018
140	D-CRLMP/30321/2025	STATE OF ODISHA UMAKANTA PATI VS	TUSAR KANTA MAHANTA VS	// /0 ()	
141	D-CRLMP/30353/2025	DISTRICT SUPTD. OF POLICE, KEONJHAR VIVEKANADA PAIKRAY VS	SABYASACHI MOHAPATRA VS	// /0 ()	
142	D-CRLMP/30380/2025	STATE OF ODISHA LILIMA DASH VS	SATYAJIT MOHAPATRA VS	// /0 ()	
143	D-CRLMP/30401/2025	STATE OF ODISHA SANJAY KUMAR MAHAPATRA VS	NIKUNJA KUMAR ROUT VS	// /0 ()	
144	D-CRLMP/30418/2025	D.G. OF POLICE,CUTTACK PRADEEP KUMAR JAIN VS	ABHINANDAN PRADHAN VS	// /0 ()	
145	D-CRLMP/30423/2025	STATE OF ODISHA MD. YUSUF VS	ASHOK KUMAR MISRA VS	// /0 ()	
146	D-CRLMP/30434/2025	STATE OF ODISHA PRAKASH CHANDRA MOHANTY VS	SOUBHAGYA SUNDAR DAS VS	// /0 ()	
147	D-CRLMP/30453/2025	STATE OF ODISHA TOFAN KUMAR SAHOO VS	SATYABRATA DASH VS	// /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLREV/30332/2025	SHASHMITA NAYAK VS STATE OF ODISHA	AMIYA KUMAR MOHANTY(A) VS	MARKAT NAGAR /207 /2021 () //	
149	D-CRLREV/30351/2025	MANAS RANJAN MOHANTY VS STATE OF ODISHA(VIG.)	DINESH KUMAR MOHANTY VS	BALASORE VIGILANCE /55 /2009 () //	AOD20220003518C202500037
150	D-CRLREV/30371/2025	BIDYUTLATA SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	SAHID NAGAR P.S. /123 /2021 () //	
151	D-CRLREV/30378/2025	PANKAJ DAS VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	/ /0 () //	
152	D-CRLREV/30424/2025	SUMATI SETHI VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	JODA /275 /2022 () //	
153	D-CRP/40804/2025	BHAGABAN DAS BABA VS STATE OF ODISHA	ARJUN NAIK VS	// () //	
154	D-CRP/40806/2025	ABHAYA KUMAR SAHOO VS GOURANGA SAMANTARAY	BAMADEV BARAL VS	// () //	
155	D-FAO/40717/2025	STATE OF ODISHA VS GITARANI BEHERA	SASWAT DAS,A.G.A VS	// () //	LOD20240000194C202500412
156	D-FAO/40726/2025	STATE OF ODISHA VS BIRANCHI MAHARATHA	SASWAT DAS,A.G.A VS	// () //	LOD20240000172C202500394
157	D-FAO/40772/2025	GAJINDRA BHOI VS UNION OF INDIA	DEBASISH SAMAL VS	// () //	
158	D-LAA/40686/2025	UNION OF INDIA VS SULOCHANA MOHAPATRA	JYOTIRMAYA PRASAD BEHERA VS	// () //	
159	D-LAA/40742/2025	DEPUTY CHIEF ENGINEER(CONSTRUCTION-1),EAST	CONSIST BILWAN KISHOR(SR. PANEL COUNSEL)	//	

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		VS	VS	0	
		JITEN KUMAR MISHRA		//	
160	D-MACA/40629/2025	POONAM KANUNGO	BISHNU BRATA SINGH	//	
		VS	VS	0	
		DIRECTOR,S.W.T.P.,KHURDA		//	
161	D-MACA/40707/2025	NATIONAL INSURANCE CO. LTD., CUTTACK	MAHITOSH SINHA	//	
		VS	VS	0	
		PITEI PRADHAN		//	
162	D-MACA/40810/2025	RADHESHYAM BEJA	BISWAJIT MOHANTY	//	
		VS	VS	0	
		DUKHISHYAM NAYAK		//	
163	D-MACA/40820/2025	BIKASH PANNA	DIBYARANJAN BARIK	//	
		VS	VS	0	
		D.M., UNITED INDIA INSURANCE CO. LTD.,SUNDARGARH		//	
164	D-MACA/40833/2025	RABI PANNA	DIBYARANJAN BARIK	//	
		VS	VS	0	
		D.M. UNITED INDIA INSURANCE CO. LTD., SUNDARGARH		//	
165	D-MATA/40667/2025	SANGHAMITRA DAS	TAPASWINI SINHA	//	
		VS	VS	0	
		RAJIV RANJAN DAS		//	
166	D-MATA/40800/2025	PUSPA PADHIHARI	ANANTA KUMAR ROUT	//	AOD20240001037C202500002
		VS	VS	0	
		SISIR KUMAR PADHIHARY		//	
167	D-MSA/40714/2025	ORIENTAL BANK OF COMMERCE,CUTTACK	PRADEEP KUMAR DASMOHAPATRA	//	
		VS	VS	0	
		SUJATA TRIPATHY		//	
168	D-RPFAM/40665/2025	ANIL KUMAR SAHOO	SANGRAM KESHARI MISHRA	//	
		VS	VS	0	
		SUBHADRA SAHOO		//	
169	D-RPFAM/40747/2025	JYOSHNA BARIK @ JYOSHANARANI BARIK	YOGAMAYA BISWAL	//	
		VS	VS	0	
		SUVENDU BEHERA @ SUBENDU BEHERA		//	
170	D-RPFAM/40838/2025	BHASKAR CHANDRA BEHERA	SANGRAMJIT PANDA	//	
		VS	VS	0	

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171	D-RSA/40643/2025	GAYATRI PRIYADARSINI BEHERA K. SARASWATI @ CH. SARASWATI VS CH. SRINIVAS RAO	ASHOK KUMAR DAS VS	// // 0 //	
172	D-RSA/40674/2025	PATHANI KUMAR JENA VS PURNA CHANDRA JENA	SMARAJIT PRADHAN VS	// // 0 //	
173	D-RSA/40733/2025	JACHINDRA KUMAR MOHANTY VS ANADI CHARAN NAYAK	AJIT KUMAR TRIPATHY VS	// // 0 //	
174	D-RSA/40790/2025	GODABARI BISWAL VS STATE OF ODISHA	MAMATA MISHRA VS	// // 0 //	
175	D-RVWPET/40722/2025	SMRUTI PRANGYA BEHERA VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	// // 0 //	
176	D-TRPCRL/30384/2025	PRAGYAN @ PRAJNA MOHANTY @ DAS VS RANJIT KUMAR DAS	SATYA RANJAN MOHAPATRA VS	//0 // 0 //	
177	D-WA/40631/2025	STATE OF ODISHA VS SUNIL KUMAR PARIDA	BISWABARA DASH,A.S.C VS	// // 0 //	LOD20240000200C202500414
178	D-WA/40632/2025	STATE OF ODISHA VS MANOJ KUMAR JENA	PRAVAT KUMAR PANDA,A.S.C VS	// // 0 //	LOD20240000194C202500411
179	D-WA/40729/2025	SASIBHUSAN SAHOO VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// // 0 //	
180	D-WA/40775/2025	PRAVASH KUMAR PARIDA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// // 0 //	AOD20250000560C202500024
181	D-WA/40842/2025	BINAPANI PUHAN VS PRAFULLA KUMAR JENA	SUMITRA MOHANTY VS	// // 0 //	

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182	D-WP(C)/40630/2025	KALYAN RANJAN SAHOO VS UNION OF INDIA	PRADIPTA KISHORE BHUYAN VS	// () //	
183	D-WP(C)/40635/2025	GOURIBALA NAYAK VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// () //	
184	D-WP(C)/40638/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202500116
185	D-WP(C)/40639/2025	JAGANNATH PANDA VS STATE OF ODISHA	HIMANSU SEKHAR MOHANTY VS	// () //	
186	D-WP(C)/40640/2025	RABINDRANATH BEHERA VS TATA POWER DISTRIBUTION CENTRAL ODISHA LIMITED (TPCODL)	AVIJIT PATNAIK VS	// () //	AOD20240000363C202500025
187	D-WP(C)/40641/2025	RAJ KISHORE SINGH VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// () //	AOD20230000737C202500084
188	D-WP(C)/40642/2025	SIBA SHANKAR PADHY VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// () //	AOD20230000737C202500083
189	D-WP(C)/40644/2025	JAGANNATH SAHOO VS UNION OF INDIA	RASHMI KANTA ACHARYA VS	// () //	
190	D-WP(C)/40645/2025 WP(C)/28039/2025	MAMATA PADHY VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// () //	
191	D-WP(C)/40646/2025	BIRAM KISKU VS STATE OF ODISHA	ARIJEET MISHRA VS	// () //	
192	D-WP(C)/40650/2025	KALPATARU BISWAL VS STATE OF ODISHA	RANJIT MOHANTY VS	// () //	
193	D-WP(C)/40652/2025	RASHMIKANTA PRADHAN	GOKULANANDA PADHI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/40656/2025	CHITTA RANJAN DHAL	NIRMAL CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/40658/2025	M/S P A PROJECT PVT LIMITED	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500070
		VS	VS	0	
		PRINCIPAL COMMISSIONER OF CGST CENTRAL EXCISE AND CUSTOMS		//	
196	D-WP(C)/40659/2025	DR.GURUDASH PATEL	TUSHAR KANTA NAYAK	//	
	WP(C)/28040/2025	VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/40660/2025	PNB METLIFE INDIA INSURANCE COMPANY LIMITED	DEBANGBHU BHOWMICK	//	
		VS	VS	0	
		PRAMILA GOND		//	
198	D-WP(C)/40663/2025	KRUPASINDHU NAYAK	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/40664/2025	UPARJHAR GRAMA PACHAYAT STARIYA MAHASANDEH	NEELRANJAN KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/40666/2025	SURUCHI TANTY	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/40668/2025	SUBHADRA NAYAK	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/40670/2025	BISWAMBAR MUKHI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/40671/2025	BHAWANI PRADHAN	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/40672/2025	TRILOCHAN SAMAL	DEEPAK KU SAHOO	//	
		VS	VS	0	

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205	D-WP(C)/40677/2025	STATE OF ODISHA DWARIKANATH PRAHARAJ VS	SAILESH DAS VS	// // 0	
206	D-WP(C)/40678/2025	M/S SBI CARDS AND SERVICES PVT.LTD M/S.SUNANDA ENTERPRISES, BBSR VS	MADHAB LAL AGARWAL VS	// // 0	
207	D-WP(C)/40679/2025	CHIEF COMMISSIONER OF CT AND GST, CUTTACK LILIMA BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
208	D-WP(C)/40680/2025	STATE OF ODISHA ABHIJIT BALLAV DEY VS	BHAGABAN BEHERA VS	// // 0	
209	D-WP(C)/40682/2025	THE COLLECTOR, KHURDA BASANTI MOHANTY VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
210	D-WP(C)/40683/2025	STATE OF ODISHA HRUSHYA MISAL VS	SASWAT KUMAR ROUT VS	// // 0	
211	D-WP(C)/40684/2025	STATE OF ODISHA LAILATUN NESA BIBI VS	VIVEKANANDA JENA VS	// // 0	
212	D-WP(C)/40685/2025	STATE OF ODISHA CHITTARANJAN SWAIN @ SINGH VS	BHASKAR CHANDRA PANDA VS	// // 0	
213	D-WP(C)/40687/2025	STATE OF ODISHA DIBYAJYOTI PANCHAYAT MAHASANGHA, BHADRAK	MRITA MISHRA VS	// // 0	
214	D-WP(C)/40688/2025	STATE OF ODISHA SURENDRA SINGH @ SURENDRA CHANDRA SINGH VS	BHASKAR CHANDRA PANDA VS	// // 0	
215	D-WP(C)/40689/2025	STATE OF ODISHA DR. MAMATA SUKLA VS	VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/40690/2025	Dr. SATYENDRA MOHAPATRA VS STATE OF ODISHA	NARESH CHANDRA JENA VS STATE OF ODISHA	// 0 //	AOR20220003144C202500014
217	D-WP(C)/40691/2025	RAMACHANDI MAHASANGHA, BHADRAK VS STATE OF ODISHA	AMRITA MISHRA VS STATE OF ODISHA	// 0 //	
218	D-WP(C)/40692/2025	BAIKUNTHA SINGH VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS STATE OF ODISHA	// 0 //	
219	D-WP(C)/40693/2025	UNION OF INDIA VS SUBAS CHANDRA NATH	DIPTI RANJAN BHOKTA VS SUBAS CHANDRA NATH	// 0 //	
220	D-WP(C)/40694/2025	SUNIL KUMAR DASH VS STATE OF ODISHA	C.ANANDA RAO VS STATE OF ODISHA	// 0 //	AOD20250000195C202500015
221	D-WP(C)/40695/2025	SUDHIR KUMAR MALLICK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS STATE OF ODISHA	// 0 //	
222	D-WP(C)/40697/2025	SUBRAT KUMAR AMANTA VS STATE OF ODISHA	AMIT KUMAR NATH VS STATE OF ODISHA	// 0 //	
223	D-WP(C)/40699/2025	TAPASAINI MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	// 0 //	
224	D-WP(C)/40703/2025	UAMAMANI JENA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	// 0 //	
225	D-WP(C)/40705/2025	RAMA CHANDRA SAHOO VS UNION OF INDIA	SANTOSH KUMAR SWAIN VS UNION OF INDIA	// 0 //	
226	D-WP(C)/40708/2025	SUBAS JENA @ SUBAS CHANDRA JENA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	// 0 //	
227	D-WP(C)/40711/2025	BALRAM JENA	BIJAYA KUMAR SAHOO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/40712/2025	MAA MANGALA SELF HELP GROUP, DHENKANAL	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/40715/2025	PRASANNA KUMAR PARHI	PRADYUS KUMAR PARHI	//	AOR20220002297C202500023
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/40716/2025	PRASANTA KUMAR TRIPATHY	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/40719/2025	NABKISHORE MAJHI	SUDHANSU KUMAR DAS	//	
		VS	VS	0	
		PRINCIPAL SECY, DEPT. OF MSME, BBSR		//	
232	D-WP(C)/40721/2025	BHAGYALAXMI SLEF HELP GROUP, DHENKANAL	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/40723/2025	NARASINGHAPUR GRAM PANCHAYAT LEVEL FEDERATION	ANTONIA MAJHI	//	
	WP(C)/28065/2025	VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/40724/2025	GOURANGA CHARAN JENA	BISWABIJAYABAXI ACHARYA	//	AOR20220004051C202500030
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/40725/2025	SIBA SUNDARAY	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/40728/2025	SASMITA SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/40730/2025	DHANURDHAR SUNDARAY	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/40732/2025	KHAGESWAR KHOSAL	BISWABIHARI MOHANTY	//	
		VS	VS	0	

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239	D-WP(C)/40734/2025	STATE OF ODISHA SAROJ KUMAR DIXIT VS ASSISTANT SETTLEMENT OFFICER, BBSR	SUDHIR KUMAR MALLICK VS	// // 0 //	
240	D-WP(C)/40735/2025	BALLAVA NAYAK VS DASARATHI BARIK	SURESH KUMAR CHOUDHURY VS	// 0 //	
241	D-WP(C)/40736/2025	SUBASH CHANDRA AGARWALA VS ASST. COMNR OF INCOME TAX, CIRCLE-1(1), SAMBALPUR	ABHISEK AGARWAL VS	// 0 //	
242	D-WP(C)/40737/2025	BENUDHAR SAMAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	AOR20220001736C202500084
243	D-WP(C)/40738/2025	SUBAL SASMAL VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	// 0 //	AOR20220004106C202500149
244	D-WP(C)/40739/2025	KESHAB CHANDRA KHATUA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
245	D-WP(C)/40740/2025	RUPALI DHAL VS STATE OF ODISHA	SRINIBAS KHANDAI VS	// 0 //	
246	D-WP(C)/40741/2025	NARAYAN SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	AOR20220001736C202500085
247	D-WP(C)/40743/2025	AMARENDRA PATI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
248	D-WP(C)/40744/2025	RAMA CHANDRA BARIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	
249	D-WP(C)/40745/2025	PRAMOD KUMAR MISHRA VS STATE OF ODISHA	ABINASH ROUSTRAY VS	// 0 //	

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250	D-WP(C)/40748/2025	BISWAKSEN SAHOO VS STATE OF ODISHA	SISIR DAS VS	// 0 //	
251	D-WP(C)/40749/2025	MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LIMITED, VS THE CHAIRMAN PERSON, PERMANENT LOK ADALAT FOR PUBLIC UTILITY SERVICES, KHURDA	ANIL KUMAR NAYAK VS	// 0 //	
252	D-WP(C)/40751/2025	MANMATH KUMAR PATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
253	D-WP(C)/40752/2025	MINATI DAS ADHIKARI VS THE MEMBER BOARD OF REVENUE ODISHA CUTTACK	ABINASH ROURAY VS	// 0 //	
254	D-WP(C)/40754/2025	BASUDEV @ BASANTA MOHAPATRA VS THE CHAIRMAN, PARADEEP PORT TRUST, JAGATSIINGHPUR	ANIL KUMAR NAYAK VS	// 0 //	
255	D-WP(C)/40755/2025	BIJAY KUMAR KHATUA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
256	D-WP(C)/40756/2025	SREEKANTA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
257	D-WP(C)/40757/2025	SIBA SANKAR DAS VS THE MEMBER BOARD OF REVENUE ODISHA CUTTACK	ABINASH ROURAY VS	// 0 //	
258	D-WP(C)/40758/2025	NILAMANI LENKA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
259	D-WP(C)/40759/2025	TALAPADA GRAMA PANCHAYAT, JAGATSIINGHPUR VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	// 0 //	
260	D-WP(C)/40760/2025	A.SRINIVAS RAO VS THE REVENUE DIVISIONAL COMMISSIONER, BERHAMPUR	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
261	D-WP(C)/40761/2025	AKSHAYA KUMAR JENA	AJAYA KUMAR DASH	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
262	D-WP(C)/40762/2025	SANTOSH MEHER	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/40763/2025	DR.SUBRAT JAMADAR	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/40764/2025	DHRUBA CHARAN DEHURI	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/40765/2025	CHARAN NAIK	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/40766/2025	JHUNUBALA BEHERA	SUVASHISH PATTANAIAK	//	
		VS	VS	0	
		LAND ACQUISITION OFFICER, KHURDA		//	
267	D-WP(C)/40768/2025	KUMUDANANDA MOHAPATRA @ KUMUDA CHANDRIS MOHAPATRA	DR.SMOHAPATRA RAJGURU MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/40769/2025	BIRANCHI NARAYAN PRADHAN	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/40771/2025	SRIDHAR MALLIK	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/40773/2025	RANJAN KUMAR SAHU	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/40774/2025	AKSHYA KUMAR SAHOO	SITAKANTA HOTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/40776/2025	BHARTI AXA LIFT INSURANCE CO. LTD., MUMBAI	SAMARENDRA KUMAR MOHANTY	//	
		VS	VS	0	

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273	D-WP(C)/40777/2025	RITA RANI DEEPAK SIHGAL VS COMMISSIONER OF ENDOWMENTS, ODISHA	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500137
274	D-WP(C)/40778/2025	ANANT SETHI VS COMMISSIONER OF ENDOWMENTS, ODISHA	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500136
275	D-WP(C)/40779/2025	SANTOSH KUMAR GUIN VS RESERVE BANK OF INDIA	DEEPAK KUMAR MOHAPATRA VS	// // ()	AOD20250000560C202500023
276	D-WP(C)/40780/2025	TRINATH PRADHAN VS STATE OF ODISHA	TANMAY MISHRA VS	// // ()	
277	D-WP(C)/40781/2025	PRATIMA KHATRI VS COMMISSIONER OF ENDOWMENTS, ODISHA	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500138
278	D-WP(C)/40782/2025	BISWA PRAKASH SWAIN VS AUTHORISED OFFICER, INDIAN OVERSEAS BANK, BBSR	MRUGANKA MAULI PATNAIK VS	// // ()	
279	D-WP(C)/40783/2025	MANARUCHI SATPATHY VS COMMISSIONER OF ENDOWMENTS, ODISHA	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500139
280	D-WP(C)/40785/2025	MAHATMA GANDHI SMRUTI SADAN GANDHINAGARA, Bhubaneswar VS UNION OF INDIA	RAJESHANKAR MISHRA VS	// // ()	
281	D-WP(C)/40788/2025	ALL ORISSA JUDICIAL EMPLOYEES ASSOCIATION, Bhubaneswar VS STATE OF ORISSA	BOJANGIRI MISHRA VS	// // ()	
282	D-WP(C)/40791/2025	ALL ORISSA JUDICIAL EMPLOYEES ASSOCIATION VS STATE OF ORISSA	TANMAY MISHRA VS	// // ()	
283	D-WP(C)/40793/2025	RAJKISHORE SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // ()	

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284	D-WP(C)/40794/2025	ALL ORISSA JUDICIAL EMPLOYEES ASSOCIATION VS STATE OF ORISSA	TANMAY MISHRA VS	// 0 //	
285	D-WP(C)/40795/2025	GOKULANANDA SAHOO VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //	
286	D-WP(C)/40796/2025	SUKRO EKKA VS GOVT.OF ODISHA, BBSR	BHABA RANJAN KAR VS	// 0 //	
287	D-WP(C)/40797/2025	MOHINUDDIN KHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
288	D-WP(C)/40798/2025	ARJUNA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
289	D-WP(C)/40799/2025	LATIRAM KAMAR VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //	
290	D-WP(C)/40801/2025	BISWAMBHAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
291	D-WP(C)/40802/2025	NARAYAN SATAPATHY VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //	
292	D-WP(C)/40803/2025	KANYA KUMARI SAHOO VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //	
293	D-WP(C)/40805/2025	MATAJI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
294	D-WP(C)/40807/2025	NITYANANDA ROUT VS UNION OF INDIA	MADAN MOHAN SWAIN VS	// 0 //	
295	D-WP(C)/40808/2025	NIRANJAN DASH	BHABA RANJAN KAR	//	

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		VS	VS	()	
296	D-WP(C)/40809/2025	GOVT.OF ORISSA, BBSR SRI GAURANGA MAHAPRABHU BIJE, RAMGARH, CUTTACK	SWAPNA PRABHU JENA	//	
		VS	VS	()	
297	D-WP(C)/40811/2025	STATE OF ODISHA NEPAL ORAM	TUSAR KANTI PRAHARAJ	//	
		VS	VS	()	
298	D-WP(C)/40812/2025	CHIEF PROJECT OFFICER ADITYA ALUMINIUM COMPANY, SAMBALPUR SIRISH CHANDRA DAS	SOU MENDRA PATTANA I K	//	
		VS	VS	()	
299	D-WP(C)/40813/2025	STATE OF ODISHA SUBARNA KANTI SARANGI	BHABA RANJAN KAR	//	
		VS	VS	()	
300	D-WP(C)/40815/2025	GOVT.OF ORISSA, BBSR ARJUN CHARAN PRADHAN	RAJU KUMAR SATPATHY	//	
		VS	VS	()	
301	D-WP(C)/40816/2025	COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA, SCHOOL AND MASS EDUCATION DEPT, BBSR BILASINI ROUT	RAJU KUMAR SATPATHY	//	
		VS	VS	()	
302	D-WP(C)/40817/2025	STATE OF ODISHA BIRAJA PRASANNA MOHAPATRA	ATUL TRIPATHY	//	AOD20240000618C202500140
		VS	VS	()	
303	D-WP(C)/40818/2025	COMMISSIONER OF ENDOWMENTS, ODISHA PRADIPTA KUMAR SAHOO	RAJU KUMAR SATPATHY	//	
		VS	VS	()	
304	D-WP(C)/40819/2025	COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA, SCHOOL AND MASS EDUCATION DEPT, BBSR UNION OF INDIA	MANOJ KUMAR PATI, S.P.C	//	AOR20220001423C202500007
		VS	VS	()	
305	D-WP(C)/40821/2025	SIDDA GOPALUDU BHIKARI CHARAN DASH	BHABA RANJAN KAR	//	
		VS	VS	()	
306	D-WP(C)/40822/2025	GOVT. OF ORISSA, BBSR AJAY KUMAR SAMAL	AMIYA KUMAR MOHANTY	//	
		VS	VS	()	

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307	D-WP(C)/40823/2025	STATE OF ODISHA BADASUANALO GRAM PANCHAYAT LEVEL FEDERATION, PUNJAPUR, BENSANOLI	VS	// // 0	
308	D-WP(C)/40824/2025	STATE OF ODISHA UNION OF INDIA, GENERAL MANAGER EAST COAST TRAHANNA, BBSR	VS VS	// // 0	
309	D-WP(C)/40825/2025	M/S RASHMI METALIKS LTD., WEST BENGAL JALU KERKETTA	BHABA RANJAN KAR	// 0	
310	D-WP(C)/40826/2025	GOVT. OF ORISSA, BBSR ISWAR SAHOO	BHABA RANJAN KAR	// 0	
311	D-WP(C)/40827/2025	GOVT. OF ORISSA, BBSR OSKAR DUNG DUNG	BHABA RANJAN KAR	// 0	
312	D-WP(C)/40828/2025	GOVT. OF ORISSA, BBSR SUSHANTA KUMAR SAHU	SAROJ KUMAR PADHI	// 0	
313	D-WP(C)/40829/2025	STATE OF ODISHA SAKUNTALA KARALI	BHABA RANJAN KAR	// 0	
314	D-WP(C)/40830/2025	GOVT. OF ORISSA, BBSR MADAN MOHAN SINGH	RAJIB LOCHAN PATTNAIK	// 0	
315	D-WP(C)/40831/2025	THE STATE OF ORISSA SURESH TRIPATHI @ TRIPATHY	SRIMAN ARPIT MOHANTY	// 0	
316	D-WP(C)/40834/2025	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA NILADRI CHOUDHURY	BHABA RANJAN KAR	// 0	
317	D-WP(C)/40835/2025	GOVT. OF ORISSA, BBSR RAMESH CHANDRA SAMAL	MANASI MOHAPATRA	// 0	
		VS THE COMNR, KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI	VS	// 0	

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318	D-WP(C)/40837/2025	UNION OF INDIA VS NETRA MANI NANDA	MANOJ KUMAR PATI, S.P.C VS VS	// 0 //	AOR20220001423C202500008
319	D-WP(C)/40839/2025	M/S GVPR ENGINEERS LIMITED, HYDERABAD VS STATE OF ODISHA	AMIT PATTNAIK VS VS	// 0 //	
320	D-WP(C)/40840/2025	LAKSHMI KANTA RANA VS THE COMNR, KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI	MANASI MOHAPATRA VS VS	// 0 //	
321	D-WP(C)/40841/2025	VIVEK GARG VS NEHA GARG	AMIT PRASAD BOSE VS VS	// 0 //	
322	D-WP(C)/40843/2025	KARTIKESWAR DHAL VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS VS	// 0 //	
323	D-WP(C)/40844/2025	M/S.PSR ELECON PVT.LTD.,BBSR VS THE ADDITIONAL COMMISSIONER GST AND CENTRAL EXCISE, BBSR	SAILESH DAS VS VS	// 0 //	
324	D-WP(C)/40845/2025	NARMADA ALATIA VS THE STATE OF ODISHA	ASHOK DAS VS VS	// 0 //	
325	D-WP(C)/40846/2025	SURYA NARAYAN SINGH VS BANKING OMBUDSMAN RBI, BBSR	SARADA DASH VS VS	// 0 //	
326	D-WP(C)/40847/2025	SADASIBA BARAL VS STATE OF ODISHA	GOPINATH MISHRA VS VS	// 0 //	
327	D-WP(C)/40848/2025	SUSHIL PATTANAYAK VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS VS	// 0 //	
328	D-WP(C)/40849/2025	SUSHANTI PARIDA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS VS	// 0 //	
329	D-WP(C)/40850/2025	RATIKANTA SAMAL	NIRANJAN PRASAD PATRA	//	

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		VS	VS	()	
330	D-WP(C)/40851/2025	SETTLEMENT OFFICER, CUTTACK MAJOR SETTLEMENT, CUTTACK MINATI SINGH	SOUMYA RANJAN MOHANTY	//	
		VS	VS	()	
331	D-WP(C)/40852/2025	STATE OF ODISHA SASHI BHUSAN MAHANTA	LINGARAJ SARANGI	//	
		VS	VS	()	
332	D-WP(C)/40853/2025	UNION OF INDIA PUSPANJALI OTA	BIJAYA KUMAR SAHOO	//	
		VS	VS	()	
333	D-WP(C)/40854/2025	STATE OF ODISHA PABITRA SINGH	SAROJANANDA MISHRA	//	
		VS	VS	()	
334	D-WP(C)/40855/2025	STATE BANK OF INDIA PURUSOTTAM NAYAK	NIRANJAN PRASAD PATRA	//	
		VS	VS	()	
335	D-WP(C)/40856/2025	JOINT/ADDL. COMNR, CONSOLIDATION AND SETTLEMENT, CUTTACK UNION OF INDIA	MANOJ KUMAR PATI, S.P.C	//	AOR20220001423C202500009
		VS	VS	()	
336	D-WP(C)/40857/2025	V. RAMESH HARIHAR SAMAL	NIRANJAN PRASAD PATRA	//	
		VS	VS	()	
337	D-WP(C)/40858/2025	SETTLEMENT OFFICER, CUTTACK MAJOR SETTLEMENT, CUTTACK MINAKHI ROUT	BINOD KUMAR HATI	//	
		VS	VS	()	
338	D-WP(C)/40859/2025	STATE OF ODISHA PRADEEP KUMAR MAJHI	SUNIL KUMAR PANDA	//	
		VS	VS	()	
339	D-WP(C)/40860/2025	THE BRANCH MANAGER LIFE INSURANCE CORPORATION OF INDIA,JAJPUR TUSHARKANTI DUTTA	Amit Kumar Saa	//	AOR20220001583C202500073
		VS	VS	()	
340	D-WP(C)/40861/2025	STATE OF ODISHA BRUNDABAN CHANDRA DAS	SWARUP KUMAR PATNAIK	//	
		VS	VS	()	

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341	D-WP(C)/40862/2025	STATE OF ODISHA CHITTARANJAN MAHANT VS	MUKUNDA CHANDR MISHRA VS	// // ()	
342	D-WP(C)/40863/2025	STATE OF ORISSA BISWANATH NAYAK VS	Amit Kumar Saa VS	// // ()	AOR20220001583C202500076
343	D-WP(C)/40864/2025	STATE OF ODISHA SWARNALATA TRIPATHY VS	Amit Kumar Saa VS	// // ()	AOR20220001583C202500074
344	D-WP(C)/40865/2025	STATE OF ODISHA RABINDRA KUMAR RATH VS	Amit Kumar Saa VS	// // ()	AOR20220001583C202500075
345	D-WP(C)/40866/2025	STATE OF ODISHA JANARDAN SAMAL VS	Amit Kumar Saa VS	// // ()	AOR20220001583C202500077
346	D-WP(C)/40867/2025	STATE OF ODISHA JOGENDRA SA VS	Amit Kumar Saa VS	// // ()	AOR20220001583C202500078
347	D-ABLAPL/30314/2025	STATE OF ODISHA PUSKAR @ PUSPAK KUMAR NATH VS	ROHIT KUMAR SUNA VS	SASON /246 /2025 // ()	AOR20220000053C202500109
348	D-ABLAPL/30316/2025	STATE OF ODISHA JAGA NAIK @ JAGANNATH NAIK VS	P.V.S NANAJI ACHARY VS	JEYPORE SADAR /59 /2025 // ()	AOR20220000211C202500055
349	D-ABLAPL/30317/2025	STATE OF ODISHA SURESH KOTHARI VS	KARUNAKAR GAYA VS	JONK /49 /2022 // ()	AOD20240000391C202500077
350	D-ABLAPL/30320/2025	STATE OF ODISHA SHUBHENDRA KUMAR PRADHAN @ RULU PRADHAN VS	BARBESWAR SAHOO VS	BERHAMPUR /73 /2024 // ()	AOD20220004505C202500113
351	D-ABLAPL/30324/2025	STATE OF ODISHA SK. AHEKAM ALLI VS	PRAMOD KUMAR JENA VS	BASTA /322 /2025 // ()	
		STATE OF ODISHA		//	

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352	D-ABLAPL/30325/2025	AMIT KUMAR DAS @ BABLU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// () //	
353	D-ABLAPL/30328/2025	TIKILI DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	PIRAHAT P.S /261 /2025 () //	
354	D-ABLAPL/30333/2025	CHETAN KUMAR CHOUDHURY VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BERHAMPUR TOWN /342 /2025 () //	
355	D-ABLAPL/30334/2025	SUNIL ACHARY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	TITILAGARH /250 /2025 () //	
356	D-ABLAPL/30338/2025	JITENDRA MALIK @ PINTU VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	NILGIRI /357 /2025 () //	
357	D-ABLAPL/30341/2025	ROHAN BHIMASHANKAR WADMARE VS STATE OF ODISHA	PRONOY MOHANTY VS	MAHILA P.S.(BBSR) /231 /2025 () //	
358	D-ABLAPL/30344/2025	JITANSHU NANDAN MAHANA @ JITANSHU MAHANMOHANMED MUSTAQ ANSARI VS STATE OF ODISHA	MOHANMED MUSTAQ ANSARI VS	SASON /93 /2022 () //	
359	D-ABLAPL/30349/2025	PINTU SAHOO VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	PURI SADAR /415 /2025 () //	AOD20250001071C202500015
360	D-ABLAPL/30356/2025	RANJAN SING @ RANJAN KUMAR SINGH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /124 /2024 () //	AOR20220003157C202500012
361	D-ABLAPL/30357/2025	RAMESH SABAR VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	S.P.(CID-CRL),CUTTACK /5 /2023 () //	
362	D-ABLAPL/30360/2025	SUPRAVA MOHANTY VS STATE OF ODISHA	ASHOK KUMAR JENA VS	KUDANAGARI /227 /2025 () //	
363	D-ABLAPL/30361/2025	BRUNDBAN MOHANTY	KARUNAKAR GAYA	ASTARANGA /144 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/30366/2025	BATU @ DEEPAK NAIK	PRADEEP KUMAR PANDA	RASOL /238 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/30368/2025	SATYABRATA MOHANTY	ASHOK KUMAR JENA	KUDANAGARI /227 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/30369/2025	DEBENDRA KUMAR BAG	BIJAYA KUMAR RAGADA	JEYPORE MAHILA /139 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/30370/2025	DUSMANTA KUMAR SWAIN	NITYABRATA BEHURIA	TANGI /303 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/30372/2025	SK. TASLIM	PRANAB RANJAN CHHATOI	PIPLI /332 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/30374/2025	SK. GARIB	KULDEEP MOHANTY	RUPSA /95 /2025	AOD20240000012C202500221
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/30375/2025	MANOJ @ DIPU GAJENDRA	ASUTOSH TRIPATHY	SARANAKUL /197 /2025	AOR20220001648C202500108
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/30376/2025	MANAS NAIK	PANCHANAN PANIGRAHI	RASOL /286 /2025	AOD20250000009C202500046
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/30383/2025	BIDYADHAR @ KANHA SAHOO	ARUN KUMAR DAS	DHENKANAL TOWN /687 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/30385/2025	JAFAR KHAN	SIVA SANKAR CHAINI	BONTH /73 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/30386/2025	AKSHAYA KUMAR PARIJA	AKASH BHUYAN	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/30389/2025	STATE OF ODISHA SHYAM SUNDAR BARIK@SUDAM VS	BISWARANJAN MAHARATHA VS	// SATYABADI /151 /2025 ()	
376	D-ABLAPL/30391/2025	STATE OF ODISHA ANITARAJ PANDA VS	MADHU BHAGAT VS	// BHUBANESWAR VIGILANCE /34 /2017 ()	
377	D-ABLAPL/30393/2025	STATE OF ODISHA(VIG.) MINATI RANI SAHOO VS	MADHU BHAGAT VS	// BHUBANESWAR VIGILANCE /13 /2019 ()	
378	D-ABLAPL/30394/2025	STATE OF ODISHA(VIG.) SK. SADIK VS	PRASANT KUMAR BARIK VS	// SABARANG /106 /2025 ()	
379	D-ABLAPL/30396/2025	STATE OF ODISHA ABHI KHORA @ KHARA VS	KULDEEP MOHANTY VS	// LAXMIPUR /31 /2012 ()	AOD20240000012C202500223
380	D-ABLAPL/30397/2025	STATE OF ODISHA K. MONALISHA ACHARY VS	SURESH KUMAR PANDA VS	// BHAWANIPATNA TOWN /258 /2025 ()	
381	D-ABLAPL/30398/2025	STATE OF ODISHA MANMATH MAHARNA VS	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202500224
382	D-ABLAPL/30400/2025	STATE OF ODISHA RAMESH SAHOO@RAMESH CHANDRA SAHOO VS	SHASHANKA SHEKHAR PATRA VS	// ASTARANGA /189 /2025 ()	
383	D-ABLAPL/30408/2025	STATE OF ODISHA DAYANIDHI SAHOO @ HATAKATA VS	JAYADEBA BEHERA VS	// RANPUR /283 /2025 ()	
384	D-ABLAPL/30411/2025	STATE OF ODISHA MANISH DAS VS	AMULYA RATNA PANDA VS	// BARBIL /303 /2025 ()	
385	D-ABLAPL/30413/2025	STATE OF ODISHA SANJIT KUMAR PANDA VS	PRABHASI NAYAK VS	// BADMAL /264 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :26/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/30414/2025	KALIA@SANTOSH JENA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	TIGIRIA /300 /2024 () //	
387	D-ABLAPL/30417/2025	GOUTAM BARIK@GOUTAM KU. BARIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /283 /2025 () //	
388	D-ABLAPL/30421/2025	SASMITA BAG VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	DHAMA /209 /2025 () //	
389	D-ABLAPL/30426/2025	CHANDAN MOHAPATRA VS STATE OF ODISHA	AMIT BISWAL VS	INFOCITY PS /420 /2025 () //	
390	D-ABLAPL/30428/2025	SIBA SANKAR SAHU@HINA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /213 /2025 () //	
391	D-ABLAPL/30437/2025	MITU @ DILLIP PRADHAN VS STATE OF ODISHA	ANUPAM DASH VS	GRAM GANJAM /271 /2025 () //	
392	D-ABLAPL/30438/2025	RAJAN HEMBROM @ HEMBRAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	HATIBARI /167 /2025 () //	AOD20240000012C202500225
393	D-ABLAPL/30442/2025	PRABIR KUMAR SAHU VS STATE OF ODISHA	URMILA SAHOO VS	RAMBHA (KHALLIKOTE) /541 /2025 () //	
394	D-ABLAPL/30444/2025	RITESH@HITESH SUNA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JAIPATNA /224 /2025 () //	
395	D-ABLAPL/30447/2025	PRAMOD PARIDA@PRAMOD KUMAR PARIDA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /191 /2025 () //	
396	D-ABLAPL/30448/2025	MANAS KUMAR MOHARANA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	/ /0 () //	
397	D-ABLAPL/30449/2025	KRISHNA GOPAL DAS	ASHOK DAS	RAIRANGPUR (RURAL) /147 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/30451/2025	MOHAMMAD NASIM JABID	DEBASISH PATNAIK	BENTKAR (42 MOUZA) UPD CUTTACK /346 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/30452/2025	DIPAN SAHU @ DIPUN	SASANKA SEKHAR SATAPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/30454/2025	RAJKUMAR MEHER	RAMAKANTA MISHRA	BOLANGIR TOWN /538 /2025	AOR20220004226C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/30455/2025	MANOJ REDDY @ KUNA REDDY	AMLAN SHAKTI PAUL	AIRPORT /296 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/30457/2025	SILU SETH	RAMAKANTA MISHRA	BOLANGIR TOWN /393 /2025	AOR20220004226C202500022
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/30461/2025	ASHWINI KUMAR BEHERA	PRINCEPEE RAY	INFCITY PS /459 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/30468/2025	DEBASISH LENKA	DIPTIMAYEE LENKA	PARADEEP LOCK /298 /2025	AOD20240000324C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/30470/2025	DAMA ALIAS SK ALLIMUDDIN	Rajjeet Roy	//	AOR20220001462C202500117
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :26/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAC)/4814/2016 WPC(OAC)/4814/2016	GHANASHYAM BHUMIJ MP		13/2025
2	D-WPC(OAC)/4814/2016 WPC(OAC)/4814/2016	GHANASHYAM BHUMIJ MP		14/2025
3	D-CRP/40806/2025 CRP/ /	ABHAYA KUMAR SAHOO MP	BAMADEV BARAL	77/2025
4	D-CRP/40806/2025 CRP/ /	ABHAYA KUMAR SAHOO MP	BAMADEV BARAL	78/2025
5	D-FA/189/1999 FA/189/1999	NANDA DULAL MP		100/2025
6	D-MSA/40714/2025 MSA/ /	ORIENTAL BANK OF COMMERCE,CUTTACK MP	PRADEEP KUMAR DASMOHAPATRA	121/2025
7	D-MSA/40714/2025 MSA/ /	ORIENTAL BANK OF COMMERCE,CUTTACK MP	PRADEEP KUMAR DASMOHAPATRA	122/2025
8	D-LAA/40686/2025 LAA/ /	UNION OF INDIA MP	JYOTIRMAYA PRASAD BEHERA	204/2025
9	D-LAA/40686/2025 LAA/ /	UNION OF INDIA MP	JYOTIRMAYA PRASAD BEHERA	205/2025
10	D-LAA/40742/2025 LAA/ /	DEPUTY CHIEF ENGINEER(CONSTRUCTION) MP	BHASKAR MISHRA(SR.KHARDA COUNSEL)	206/2025
11	D-LAA/40742/2025 LAA/ /	DEPUTY CHIEF ENGINEER(CONSTRUCTION) MP	BHASKAR MISHRA(SR.KHARDA COUNSEL)	207/2025
12	D-JCRLA/18062/2025 JCRLA/90/2025	CHAITANYA MALIK MP	ADV. M/S ANIMA KUMARI DEI, M. PRIYADARSHINI, K. BARAL	310/2025
13	D-JCRLA/23089/2024 JCRLA/135/2024	GAGAN DANSANA MP	BINAPANI TRIPATHY	311/2025
14	D-CONTC/9685/2023 CONTC/9685/2023	DEBENDRANATH SAHOO MP	MANOJ KUMAR PANDA	381/2025
15	D-CONTC/25773/2025 CONTC/2872/2025	SUSIL KUMAR BARAL MP		382/2025
16	D-RVWPET/40722/2025 RVWPET/ /	SMRUTI PRANGYA BEHERA MP	PRADEEP KUMAR PANDA	390/2025
17	D-RVWPET/40722/2025 RVWPET/ /	SMRUTI PRANGYA BEHERA MP	PRADEEP KUMAR PANDA	391/2025
18	D-RVWPET/23220/2024 RVWPET/162/2024	AGADHU CHARAN NAYAK MP	HRUDANANDA MOHAPATRA	392/2025
19	D-RVWPET/23220/2024 RVWPET/162/2024	AGADHU CHARAN NAYAK MP	HRUDANANDA MOHAPATRA	393/2025
20	D-RPFAM/40665/2025 RPFAM/ /	ANIL KUMAR SAHOO MP	SANGRAM KESHARI MISHRA	455/2025
21	D-RPFAM/40325/2025 RPFAM/ /	ANIRUDHA PATRA MP	PRANAYA SWAIN	456/2025
22	D-RPFAM/42079/2024 RPFAM/310/2024	SISHIRA KANT MOHARANA MP		457/2025
23	D-RPFAM/40838/2025 RPFAM/ /	BHASKAR CHANDRA BEHERA MP	SANGRAMJIT PANDA	458/2025
24	D-RPFAM/40838/2025 RPFAM/ /	BHASKAR CHANDRA BEHERA MP	SANGRAMJIT PANDA	459/2025
25	D-CMAPL/40767/2025 CMAPL/ /	GOVERNOR,RESERVE BANK OF INDIA MP	ADV.	521/2025
26	D-MATA/40667/2025	SANGHAMITRA DAS	TAPASWINI SINHA	

27	MATA/ / D-MATA/16271/2024 MATA/174/2024	MP SWAROOP MOHANTY MP	SUSHANT KUMAR PRADHAN	554/2025
28	D-MATA/40800/2025 MATA/ /	PUSPA PADHIHARI MP	ANANTA KUMAR ROUT	555/2025
29	D-FAO/31858/2025 FAO/373/2025	THE DIVISIONAL MANAGER, ICICI LOMBARD MP	SOMNATHROY INSURANCE CO.LTD., BBSR	556/2025
30	D-FAO/91/2022 FAO/91/2022	INDRAMANI SAHOO MP		863/2025
31	D-FAO/40717/2025 FAO/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	864/2025
32	D-FAO/40717/2025 FAO/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	865/2025
33	D-FAO/40726/2025 FAO/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	866/2025
34	D-FAO/40726/2025 FAO/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	867/2025
35	D-FAO/416/2023 FAO/416/2023	PRAMOD KUMAR CHOUDHURY MP		868/2025
36	D-FAO/416/2023 FAO/416/2023	PRAMOD KUMAR CHOUDHURY MP		869/2025
37	D-FAO/417/2023 FAO/417/2023	RAMESH CHANDRA SENAPATI MP		870/2025
38	D-FAO/417/2023 FAO/417/2023	RAMESH CHANDRA SENAPATI MP		871/2025
39	D-FAO/418/2023 FAO/418/2023	DR. AJIT KUMAR MISHRA MP		872/2025
40	D-FAO/418/2023 FAO/418/2023	DR. AJIT KUMAR MISHRA MP		873/2025
41	D-BLAPL/27786/2025 BLAPL/9643/2025	KUNA @ BINAYAK PATRA MP	SURYAKANTA DASH	874/2025
42	D-CRLREV/29927/2025 CRLREV/ /	ANANATA RAM SAHU MP	BIJAYA KUMAR RAGADA	994/2025
43	D-CRLREV/30351/2025 CRLREV/ /	MANAS RANJAN MOHANTY MP	DINESH KUMAR MOHANTY	1094/2025
44	D-CRLREV/30371/2025 CRLREV/ /	BIDYUTLATA SAHOO MP	PRANAB RANJAN CHHATOI	1095/2025
45	D-CRLREV/30378/2025 CRLREV/ /	PANKAJ DAS MP	CHITTA RANJAN SAHU	1096/2025
46	D-CRLREV/30424/2025 CRLREV/ /	SUMATI SETHI MP	RASHMIKANTA MAHALIK	1097/2025
47	D-CRLREV/29323/2025 CRLREV/ /	PRAKRUTI MISHRA MP	DAMAODAR PANTURU	1098/2025
48	D-RSA/33252/2025 RSA/ /	DURGA SHANKAR RATH MP	SOUMYA MISHRA	1099/2025
49	D-RSA/23409/2025 RSA/280/2025	JOGESWARI DEHURY MP	JYOTI RANJAN DEO	1411/2025
50	D-RSA/38514/2025 RSA/477/2025	KUNI SAHU MP	JYOTI RANJAN DEO	1412/2025
51	D-CMP/40628/2025 CMP/1590/2025	SECTOR 9 RESIDENTION ASSOCIATION, KISIPUR MP	KISHORE KUMAR MISHRA	1413/2025
52	D-CMP/40633/2025 CMP/ /	DIPAK KUMAR DAS MP	BISWAJIT MOHAPATRA	1627/2025
53	D-CMP/40634/2025 CMP/ /	BADRI NARAYAN PATTANAYAK MP	BISWAJIT MOHAPATRA	1628/2025
54	D-CMP/40637/2025 CMP/ /	SASHI RANJAN DAS MP	BISWAJIT MOHAPATRA	1629/2025
55	D-CMP/40720/2025 CMP/ /	JASOBANTA KUMAR BISHI MP	DWARIKA PRASAD MOHANTY	1630/2025
56	D-CMP/10350/2025 CMP/508/2025	SUSHIL KUMAR SAMAL MP	DEO KUMAR AJMERIA	1631/2025
57	D-CMP/40814/2025 CMP/ /	CHAKRADHAR PRADHAN MP	ASHWARIYA DASH	1632/2025
				1633/2025

58	D-ABLAPL/24680/2025 ABLAPL/9701/2025	BHARAT SWAIN MP		1794/2025
59	D-ABLAPL/21351/2025 ABLAPL/8855/2025	RITESH KUMAR NAYAK MP		1795/2025
60	D-ABLAPL/25816/2025 ABLAPL/10124/2025	MALATILATA NAYAK MP		1796/2025
61	D-ABLAPL/26706/2025 ABLAPL/10443/2025	SANJIB BISWAL MP		1797/2025
62	D-MACA/40629/2025 MACA/ /	POONAM KANUNGO MP	BISHNU BRATA SINGH	2336/2025
63	D-MACA/40707/2025 MACA/ /	NATIONAL INSURANCE CO. LTD., CUTTACK MP	AKHITOSH SINHA	2337/2025
64	D-MACA/756/2024 MACA/8/2024	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD. MP		2338/2025
65	D-MACA/40810/2025 MACA/ /	RADHESHYAM BEJA MP	BISWAJIT MOHANTY	2339/2025
66	D-MACA/40810/2025 MACA/ /	RADHESHYAM BEJA MP	BISWAJIT MOHANTY	2340/2025
67	D-MACA/40820/2025 MACA/ /	BIKASH PANNA MP	DIBYARANJAN BARIK	2341/2025
68	D-MACA/40820/2025 MACA/ /	BIKASH PANNA MP	DIBYARANJAN BARIK	2342/2025
69	D-MACA/40833/2025 MACA/ /	RABI PANNA MP	DIBYARANJAN BARIK	2343/2025
70	D-MACA/40833/2025 MACA/ /	RABI PANNA MP	DIBYARANJAN BARIK	2344/2025
71	D-CRLA/30355/2025 CRLA/ /	AMITABH SATAPATHY @ BHALU MP	GAUTAM CHARAN ROUT	2679/2025
72	D-CRLA/30355/2025 CRLA/ /	AMITABH SATAPATHY @ BHALU MP	GAUTAM CHARAN ROUT	2680/2025
73	D-CRLA/30364/2025 CRLA/ /	NIRAKAR ROUT MP	HEMANT KUMAR MUND	2681/2025
74	D-CRLA/30390/2025 CRLA/ /	GURU CHARAN BEHERA MP	BHABANI SANKAR MISHRA	2682/2025
75	D-CRLA/30390/2025 CRLA/ /	GURU CHARAN BEHERA MP	BHABANI SANKAR MISHRA	2683/2025
76	D-CRLA/30395/2025 CRLA/ /	JOGI PRADHAN MP	SURESH KUMAR PANDA	2684/2025
77	D-CRLA/30395/2025 CRLA/ /	JOGI PRADHAN MP	SURESH KUMAR PANDA	2685/2025
78	D-CRLA/30395/2025 CRLA/ /	JOGI PRADHAN MP	SURESH KUMAR PANDA	2686/2025
79	D-CRLA/30399/2025 CRLA/ /	BINDU MALLIA @ PRADYUMNA KUMAR MP	MANAN RANJAN DHAL	2687/2025
80	D-CRLA/30399/2025 CRLA/ /	BINDU MALLIA @ PRADYUMNA KUMAR MP	MANAN RANJAN DHAL	2688/2025
81	D-CRLA/12353/2025 CRLA/533/2025	RAHIM HARIJAN MP	MANAS KUMAR CHAND	2689/2025
82	D-CRLA/653/2017 CRLA/653/2017	MANORAMA JENA MP	M/S.MANAS CHAND	2690/2025
83	D-CRLA/658/2016 CRLA/658/2016	SHASIKANTA PATI MP	M/S.PRATYUSHA NAIDU	2691/2025
84	D-CRLMC/30330/2025 CRLMC/ /	SUVENDU KUMAR DAS MP	BRAJA MOHAN SARANGI	2811/2025
85	D-CRLMC/30343/2025 CRLMC/ /	PRAFULLA KUMAR SWAIN MP	BIJAYA KUMAR DASH	2812/2025
86	D-CRLMC/30346/2025 CRLMC/ /	SANTOSH KUMAR PARIDA MP	MANOJ KUMAR MOHANTY (2)	2813/2025
87	D-CRLMC/30359/2025 CRLMC/ /	PRASANTA KUMAR SAHU MP	SURYAKANTA DWIBEDI	2814/2025
88	D-CRLMC/30469/2025 CRLMC/ /	CILON DAS @ SILAN DAS MP	BIKRAM KESHARI MOHANTY	2815/2025
89	D-CRLMC/30471/2025	MIHIR KUMAR SAHU	BINI MISHRA	

	CRLMC/ /	MP		2816/2025
90	D-WA/40631/2025 WA/ /	STATE OF ODISHA MP	BISWABARA DASH,A.S.C	4014/2025
91	D-WA/40631/2025 WA/ /	STATE OF ODISHA MP	BISWABARA DASH,A.S.C	4015/2025
92	D-WA/40632/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	4016/2025
93	D-WA/40632/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	4017/2025
94	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4018/2025
95	D-WA/34419/2025 WA/ /	SUNIL MAHANANDIA MP	BISWARANJAN DALAI	4019/2025
96	D-WA/40729/2025 WA/ /	SASIBHUSAN SAHOO MP	NEELAKANTHA PANDA	4020/2025
97	D-WA/40775/2025 WA/ /	PRAVASH KUMAR PARIDA MP	DEEPAK KUMAR MOHAPATRA	4021/2025
98	D-WA/29606/2025 WA/ /	BIRANCHI NARAYAN DASH MP	SAMIR KUMAR MISHRA(SR. ADV.)	4022/2025
99	D-WA/40842/2025 WA/ /	BINAPANI PUHAN MP	SUMITRA MOHANTY	4023/2025
100	D-WA/40842/2025 WA/ /	BINAPANI PUHAN MP	SUMITRA MOHANTY	4024/2025
101	D-WA/40842/2025 WA/ /	BINAPANI PUHAN MP	SUMITRA MOHANTY	4025/2025
102	D-WA/40842/2025 WA/ /	BINAPANI PUHAN MP	SUMITRA MOHANTY	4026/2025
103	D-WP(C)/39608/2025 WP(C)/27655/2025	HEMSAGAR ROHIDAS MP	RANJIT SAMAL	17713/2025
104	D-WP(C)/40630/2025 WP(C)/ /	KALYAN RANJAN SAHOO MP	PRADIPTA KISHORE BHUYAN	17714/2025
105	D-WP(C)/36273/2025 WP(C)/25385/2025	REENA BISWAL @ PRADHAN MP	SAUMYA RANJAN MISHRA	17715/2025
106	D-WP(C)/40273/2025 WP(C)/27708/2025	SUPRAVA PRADHAN MP	MAMATA MISHRA	17716/2025
107	D-WP(C)/1382/2025 WP(C)/1468/2025	RAMAKRUSHNA BISWAL MP	ALOK KUMAR PANDA	17717/2025
108	D-WP(C)/31790/2025 WP(C)/22130/2025	MANOJ KUMAR RANA MP	SUSANTA KUMAR BARAL	17718/2025
109	D-WP(C)/40639/2025 WP(C)/ /	JAGANNATH PANDA MP	HIMANSU SEKHAR MOHANTY	17719/2025
110	D-WP(C)/15760/2025 WP(C)/10840/2025	M/S NIRMATA ENGINEERING CONSTRUCTION COMPANY PRIVATE LIMITED, JHARKHAND MP		17720/2025
111	D-WP(C)/20900/2025 WP(C)/22060/2025	BHAGABANA MALLIK MP	NIRANJAN PANDA	17721/2025
112	D-WP(C)/40645/2025 WP(C)/28039/2025	MAMATA PADHY MP	JANAKI KANTA MAHAPATRA	17722/2025
113	D-WP(C)/40646/2025 WP(C)/ /	BIRAM KISKU MP	ARIJEET MISHRA	17723/2025
114	D-WP(C)/40652/2025 WP(C)/ /	RASHMIKANTA PRADHAN MP	GOKULANANDA PADHI	17724/2025
115	D-WP(C)/40659/2025 WP(C)/28040/2025	DR.GURUDASH PATEL MP	TUSHAR KANTA NAYAK	17725/2025
116	D-WP(C)/40485/2025 WP(C)/27835/2025	LAXMAN KUMAR NAYAK MP	BHARAT JALLI	17726/2025
117	D-WP(C)/40658/2025 WP(C)/ /	M/S P A PROJECT PVT LIMITED MP	KSHIROD KUMAR SAHOO	17727/2025
118	D-WP(C)/39163/2025 WP(C)/27643/2025	PRIYANKA PRADHAN MP	SAKTI MOHAN BEHERA	17728/2025
119	D-WP(C)/40664/2025 WP(C)/ /	UPARJHAR GRAMA PACHAYAT STARIYA MP	DR. HASSAN SHAH BOLA NGI MISHRA	17729/2025
120	D-WP(C)/10110/2023 WP(C)/10110/2023	GEETANJALI DIGAL MP		17730/2025

121	D-WP(C)/40663/2025 WP(C)/ /	KRUPASINDHU NAYAK MP	SANTOSH KUMAR DWIVEDY	17731/2025
122	D-WP(C)/40668/2025 WP(C)/ /	SUBHADRA NAYAK MP	SAROJA KANTA SAMAL	17732/2025
123	D-WP(C)/40666/2025 WP(C)/ /	SURUCHI TANTY MP	BIRAJA PRASANNA DAS	17734/2025
124	D-WP(C)/40670/2025 WP(C)/ /	BISWAMBAR MUKHI MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	17735/2025
125	D-WP(C)/40671/2025 WP(C)/ /	BHAWANI PRADHAN MP	SAROJA KANTA SAMAL	17736/2025
126	D-WP(C)/40677/2025 WP(C)/ /	DWARIKANATH PRAHARAJ MP	SAILESH DAS	17737/2025
127	D-WP(C)/40679/2025 WP(C)/ /	LILIMA BEHERA MP	SUBHRANSU BHUSAN MOHANTY	17738/2025
128	D-WP(C)/40680/2025 WP(C)/ /	ABHIJIT BALLAV DEY MP	BHAGABAN BEHERA	17739/2025
129	D-WP(C)/40682/2025 WP(C)/ /	BASANTI MOHANTY MP	SUBHRANSU BHUSAN MOHANTY	17740/2025
130	D-WP(C)/40683/2025 WP(C)/ /	HRUSHYA MISAL MP	SASWAT KUMAR ROUT	17741/2025
131	D-WP(C)/40684/2025 WP(C)/ /	LAILATUN NESA BIBI MP	VIVEKANANDA JENA	17742/2025
132	D-WP(C)/40687/2025 WP(C)/ /	DIBYAJYOTI PANCHAYAT MAHASANGHA, MP	BRADRAKAMRITA MISHRA	17743/2025
133	D-WP(C)/40691/2025 WP(C)/ /	RAMACHANDI MAHASANGHA, MP	BHADRAKAMRITA MISHRA	17744/2025
134	D-WP(C)/40693/2025 WP(C)/ /	UNION OF INDIA MP	DIPTI RANJAN BHOKTA	17745/2025
135	D-WP(C)/42178/2024 WP(C)/25216/2024	BAKUL KUMAR MISHRA MP	RAJJEET ROY	17746/2025
136	D-WP(C)/40695/2025 WP(C)/ /	SUDHIR KUMAR MALLICK MP	DIPTI RANJAN BHOKTA	17747/2025
137	D-WP(C)/22266/2025 WP(C)/15583/2025	JATINDRA KUMAR SAHOO MP		17748/2025
138	D-WP(C)/40712/2025 WP(C)/ /	MAA MANGALA SELF HELP GROUP, DHENKANAL MP	PRANFULLA KUMAR MOHAPATRA	17749/2025
139	D-WP(C)/40716/2025 WP(C)/ /	PRASANTA KUMAR TRIPATHY MP	SAIBRATA RATH	17750/2025
140	D-WP(C)/40715/2025 WP(C)/ /	PRASANNA KUMAR PARHI MP	PRADYUS KUMAR PARHI	17751/2025
141	D-WP(C)/22846/2025 WP(C)/16595/2025	KAMALAKANTA SAMAL MP	DILLIP KUMAR MOHAPATRA	17752/2025
142	D-WP(C)/40719/2025 WP(C)/ /	NABKISHORE MAJHI MP	SUDHANSU KUMAR DAS	17753/2025
143	D-WP(C)/40721/2025 WP(C)/ /	BHAGYALAXMI SLEF HELP GROUP, DHENKANAL MP	PRANFULLA KUMAR MOHAPATRA	17754/2025
144	D-WP(C)/40723/2025 WP(C)/28065/2025	NARASINGHAPUR GRAM PANCHAYAT, MP	BALESWAR	17755/2025
145	D-WP(C)/20652/2025 WP(C)/16313/2025	ABHIRAM SHARMA MP		17756/2025
146	D-WP(C)/39801/2025 WP(C)/27869/2025	EKAMRA BASTI UNNAYAN SANSAD, MP	BBSRRAFULLA KUMAR KAR	17757/2025
147	D-WP(C)/3111/2024 WP(C)/1524/2024	SATISH KUMAR NAYAK MP	PRATIK DASH,DURGA PRASAD NANDA	17758/2025
148	D-WP(C)/11750/2025 WP(C)/8567/2025	GANANATH SAHU MP		17759/2025
149	D-WP(C)/40732/2025 WP(C)/ /	KHAGESWAR KHOSAL MP	BISWABIHARI MOHANTY	17760/2025
150	D-WP(C)/40735/2025 WP(C)/ /	BALLAVA NAYAK MP	SURESH KUMAR CHOUDHURY	17761/2025
151	D-WP(C)/40748/2025 WP(C)/ /	BISWAKSEN SAHOO MP	SISIR DAS	17762/2025
152	D-WP(C)/40737/2025	BENUDHAR SAMAL	BIJAY KUMAR BEHERA	

	WP(C)/ /	MP		17763/2025
153	D-WP(C)/40741/2025 WP(C)/ /	NARAYAN SAHU MP	BIJAY KUMAR BEHERA	17764/2025
154	D-WP(C)/40766/2025 WP(C)/ /	JHUNUBALA BEHERA MP	SUVASHISH PATTANAIK	17765/2025
155	D-WP(C)/34194/2025 WP(C)/24043/2025	KISHORE CHANDRA PALO MP	GOPINATH MISHRA	17766/2025
156	D-WP(C)/40774/2025 WP(C)/ /	AKSHYA KUMAR SAHOO MP	SITAKANTA HOTA	17767/2025
157	D-WP(C)/40776/2025 WP(C)/ /	BHARTI AXA LIFT INSURANCE CO. LTD., MP	SAMBARENDRA KUMAR MOHANTY	17768/2025
158	D-WP(C)/53386/2024 WP(C)/3027/2025	SANU @ GOBINDA NAYAK MP	PRADEEP KUMAR MOHAPATRA, D. ANUP DASH	17769/2025
159	D-WP(C)/45005/2024 WP(C)/26527/2024	BRAHMANANDA SAHU MP	LAXMIKANTA MOHANTY	17770/2025
160	D-WP(C)/40779/2025 WP(C)/ /	SANTOSH KUMAR GUIN MP	DEEPAK KUMAR MOHAPATRA	17771/2025
161	D-WP(C)/40824/2025 WP(C)/ /	UNION OF INDIA, GENERAL MANAGER EAST MP	PRASANTAKUMAR P. BHAR	17772/2025
162	D-WP(C)/40823/2025 WP(C)/ /	BADASUANALO GRAM PANCHAYAT LEV MP	KABIR CHON (SIAH) DHENKANAL	17773/2025
163	D-WP(C)/40822/2025 WP(C)/ /	AJAY KUMAR SAMAL MP	AMIYA KUMAR MOHANTY	17774/2025
164	D-WP(C)/40828/2025 WP(C)/ /	SUSHANTA KUMAR SAHU MP	SAROJ KUMAR PADHI	17775/2025
165	D-WP(C)/40819/2025 WP(C)/ /	UNION OF INDIA MP	MANOJ KUMAR PATI, S.P.C	17776/2025
166	D-WP(C)/40837/2025 WP(C)/ /	UNION OF INDIA MP	MANOJ KUMAR PATI, S.P.C	17777/2025
167	D-WP(C)/40841/2025 WP(C)/ /	VIVEK GARG MP	AMIT PRASAD BOSE	17778/2025
168	D-WP(C)/40844/2025 WP(C)/ /	M/S.PSR ELECON PVT.LTD.,BBSR MP	SAILESH DAS	17779/2025
169	D-WP(C)/40846/2025 WP(C)/ /	SURYA NARAYAN SINGH MP	SARADA DASH	17780/2025
170	D-WP(C)/40845/2025 WP(C)/ /	NARMADA ALATIA MP	ASHOK DAS	17781/2025
171	D-WP(C)/40848/2025 WP(C)/ /	SUSHIL PATTANAYAK MP	DIPTENDU SUNDAR RAY	17782/2025
172	D-WP(C)/40849/2025 WP(C)/ /	SUSHANTI PARIDA MP	BIJAYA KUMAR SAHOO	17783/2025
173	D-WP(C)/40851/2025 WP(C)/ /	MINATI SINGH MP	SOUMYA RANJAN MOHANTY	17784/2025
174	D-WP(C)/40853/2025 WP(C)/ /	PUSPANJALI OTA MP	BIJAYA KUMAR SAHOO	17785/2025
175	D-WP(C)/40854/2025 WP(C)/ /	PABITRA SINGH MP	SAROJANANDA MISHRA	17786/2025
176	D-WP(C)/40861/2025 WP(C)/ /	BRUNDABAN CHANDRA DAS MP	SWARUP KUMAR PATNAIK	17787/2025
177	D-WP(C)/40856/2025 WP(C)/ /	UNION OF INDIA MP	MANOJ KUMAR PATI, S.P.C	17788/2025